

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 12/RP/2026

Subject : Petition for review of the order dated 14.1.2026 in Petition No. 50/GT/2025.

Petitioner : SJVN Limited

Respondent(s) : PSPCL & Ors.

Date of hearing : **29.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V, Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon. Member

Parties Present : Shri Adarsh Tripathi, Advocate, SJVN
Shri Ajitesh Garg, Advocate, SJVN
Shri Aman Katoch, SJVN
Shri Nishant Thakur, SJVN
Shri Naveen Yadav, SJVN
Shri Rajinder Singh, SJVN

Record of Proceedings

The matter was called out for hearing through virtual mode.

2. During the hearing on 'admission', the learned counsel for the Petitioner submitted that the present Petition has been filed seeking review of the order dated 14.1.2026 passed by the Commission in Petition No. 50/GT/2025. The learned counsel further submitted that the Respondent, MPPMCL, has already filed its reply and sought time to file a rejoinder thereto.

3. The Commission, after hearing the parties, directed as under:

a) Admit and issue notice to the Respondents.

b) The Respondents shall file their reply on or before **30.7.2026**, after serving a copy to the Petitioner, who may file its rejoinder, if any, by **13.8.2026**.

4. The Petition shall be listed for hearing on **25.8.2026**.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**

